Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the work under Pradhan Mantri-Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) scheme has been completed/started in Maldaha Uttar and Karakat Parliamentary Constituencies of West Bengal and Bihar respectively; and
(b) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a)&(b) A Statement is laid on the Table of the House.

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STATEMENT

Statement referred to in reply to parts (a) & (b) of Lok Sabha Starred Question No.116 to be answered on 09.02.2023 regarding Work under PM-KUSUM

(a)&(b) The Pradhan Mantri Kisan Urja Evam Utthaan Mahabhiyan (PM-KUSUM) Scheme consists of following three components:

- Component-A: installation of aggregated 10,000 MW capacity of small solar power plants, each of capacity upto 2 MW on the barren/fallow/pasture/marshy land of farmers. Further, these plants can also be installed on cultivable lands on stilt allowing generation of solar power and cultivation simultaneously.

- Component-B: installation of 20 lakh standalone solar water pumps; and

- Component-C: solarization of 15 lakh existing grid-connected agriculture pumps including through feeder level solarisation.

This Scheme is a demand driven one and capacities are allocated based on the demand received from the States/UTs. Based on the demand received from States/UTs, a total of 35 lakh pumps targeted under component-B and component-C have been allocated under the PM-KUSUM Scheme, out of which, a total of 23,700 pumps have been allocated under Component-C (Individual Pump Solarization) of the Scheme to West Bengal State Electricity Distribution Company Limited (WBSEDCL). So far, no installation is reported in Maldaha Uttar Parliamentary Constituencies of West Bengal by WBSEDCL. Further, no demand has been received from the State of West Bengal for Component-A of the Scheme.

In the State of Bihar, 1.6 lakh pumps have been allocated under Component-C (Feeder Level Solarization). No installation has been reported in the State, including in the Karakat Parliamentary Constituency, under the Scheme. Further, no demand has been received from the State of Bihar for the other two components of the Scheme.